NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TP(HC)/CAA/73/2017

NAME OF THE TRANSFEROR

: HINDUJA FOUNDRIES LTD

NAME OF THE TRANSFERRE

: ASHOK LEYLAND LIMITED

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. P. HARVINDHBANDIAN

COUNSEL POR PETITIONER

SENIOR ADVOCATE

FOR HARISHANKARE MAN

PAWAN THABAKH

ORDER

Shri P H Arvindh Pandian, senior counsel for applicant present. Heard the applicant in part. For completion of arguments, the matter is adjourned. Put up on 18.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)